

**Talcher Fertilizer Plant**

3815. SHRI NARAYAN SAHU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether spoils of the Talcher Fertilizer Plant are being channalised through the nearby natural stream into the river Brahmini instead of depositing the same in the special tank for the same and to divert spoils only during rains, as a result of which, people in the down stream area suffer a lot; and

(b) if so, the reasons for this and steps taken to rectify this?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

**Number of power Projects under installation**

3816. SHRI K. MALLANNA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that there are a number of power projects under installation are behind the schedule,

(b) if so, the details thereof,

(c) what are the names and the main reasons for the delay in their completion and commission,

(d) the estimated escalation in the cost of the projects because of the delay in their completion and commission; and

(e) the measures taken by Government for their early completion and commissioning to avoid further escalation in cost and to tide over the power shortage in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) and (c). The main reasons for delay are one or more of the following:—

1. Inadequate site investigation.
2. Inadequate funds.
3. Shortage of key construction materials like steel, cement, explosive.
4. Delay in finalisation of engineering of project/appointment of consultants.
5. Delay in placement of order for aux, equipment/ award of contracts.
6. Delay in Civil Works.
7. Delay in supply of equipment by various suppliers.
8. Non-sequential supply of main plant and equipment affecting erection.
9. Defective material supply resulting in rectification at site.
10. Delay in recruitment and posting of O. & M. staff.
11. Labour unrest.
12. Delay in land acquisition and inter-state aspects.
13. Geological problems.

The Thermal and Hydro projects still to be commissioned and which are behind schedule are shown in Annexure I and II.

(d) It is difficult to indicate exact escalations in the cost of the on-going projects as the same depend upon a number of factors. However, the evised estimates received indicate an upward trend ranging between 8 to 12 per cent per year in respect of rise in cost of material and labour.

(e) In order to speed up the commissioning of the power projects construction monitoring directorates have been set up in the Central Electricity Authority (CEA) to closely monitor the various activities of the project. Coordination and review meetings are regularly held in the CEA with the project authorities, equipment suppliers and manufacturers, construction agencies etc. etc. A close watch is kept on all constraints for corrective action. CEA's senior officer visit project sites